

**DIVISION BENCH**

**ITEM NO.180**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**Cont.Appl. 01/2023, CA No.25/2023, CA No.33/2023, CA No.60/2023  
IN CP No. 38/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 4<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>YATINDRA KUMAR GUPTA &amp; ANR. V/S MANJARI GUPTA &amp; ANR.</b>
<b>UNDER SECTION</b>	<b>241/244 OF COMPANIES ACT, 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 29<sup>th</sup> August, 2024.

**-Sd-**

**(Court Officer)**

**04<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*